

**PRL CIVIL JUDGE, Bengaluru Rural**  
**SMITHA MALAGANVE**  
**III Addl Civil Judge**  
**Cause List Date: 29-08-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 1089/2018 (SUMMONS) IA/1/2018		LAKSHMINARAYANAMMA <b>Vs</b> DEVADATTA	M MAHESHA
2	O.S. 491/2020 (SUMMONS) IA/1/2020		M K NARASIMHARAJU <b>Vs</b> PUTTEGOWDA	RAVI K G
3	O.S. 563/2012 (HEARING) IA/1/2012		V. RAMACHANDRAN <b>Vs</b> PAPANNA	K.T. ANAND
4	O.S. 425/2014 (HEARING) IA/1/2014		SHIVASHANKAR S REPTD BY MANJUNATH.P <b>Vs</b> S. SHIVAKUMAR	RAVISHANKAR.S.R. AND N.UMESH
5	O.S. 1359/2016 (HEARING)		Jayakumar B <b>Vs</b> Mukesh	Venkatesh M
6	O.S. 841/2017 (HEARING) IA/1/2017		GOVINDARAJU <b>Vs</b> ANANDAMURTHY	SHIVARAMU N
7	O.S. 441/2018 (HEARING) IA/1/2018		B. UMESH <b>Vs</b> SHIVAPRASAD L	M.S NAGARAJU
8	O.S. 349/2019 (HEARING) IA/1/2019		P VENUGOPALA REDDY <b>Vs</b> R NAGARATHNAMMA	VINAY T R
9	O.S. 465/2019 (HEARING) IA/1/2019 IA/2/2019		KEMPAIAH REP BY NARAYANAPPA C <b>Vs</b> LEELA NAYAK	H.L NAGARAJ
10	O.S. 471/2007 (ARGUMENTS) IA/1/2007		M. MODEEN <b>Vs</b> V. MUNIKRISHNAPPA	K. V. SHENOY and ANOTHER
11	O.S. 1587/2008 (ARGUMENTS) IA/1/2008		S. MANJUNATH <b>Vs</b> GANGADHARA JOIS	MALLINATH S. MAKA
12	O.S. 579/2011 (ARGUMENTS) IA/1/2011 IA/2/2011		H.J SIWANI <b>Vs</b> NARAYANAPPA	KUMAR and KUMAR ADVOCATES
13	O.S. 1313/2011 (ARGUMENTS) IA/1/2011		JAYARAMAPPA <b>Vs</b> THE STATE OF KARNATAKA	T. SESHAGIRI RAO
14	O.S. 513/2012 (ARGUMENTS) IA/1/2012		M. JAYARAM <b>Vs</b> GOWRAMMA	V. VISWANATH
15	O.S. 755/2012 (ARGUMENTS) IA/1/2012		LAKSHMAMMA <b>Vs</b> V. LAKSHMAMMA	M.D.BASAVANNA

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16	O.S. 411/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		SHASHIRAJ JOSHUA <b>Vs</b> P. RAJAPPA	A. P. SASIDHARAN NAIR
17	O.S. 187/2018 (ARGUMENTS)		CORPORATION BANK REP BY C GOPALIAH <b>Vs</b> HANUMANTHARAYAPPA	H.M. DEVAGURAJA
18	O.S. 589/2020 (ORDERS.) IA/1/2020		G P SAMPANGI <b>Vs</b> PRIYANKA	ZUBAIDA A
19	O.S. 1179/2016 (A.D.R) IA/1/2016		NORBERTINE FEATHERS REP FATHER AUGUSTINE AMBASSERIL <b>Vs</b> VDB INFRA AND REALTY PVT LTD REP M ABHINAV REDDY	DAYANAND S PATIL
20	O.S. 1199/2011 (CALL ON) IA/1/2011		CHINNAPPA <b>Vs</b> AMMAYAMMA	MAILAPPA.K
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 403/2016 (SUMMONS) IA/1/2016	<b>08-10-2020</b>	ANDAL THIRUMALAI REP KRISHNA PRASAD APPAJI <b>Vs</b> VENKATAPPA	R S PRASANNAKUMAR
22	O.S. 523/2016 (SUMMONS) IA/1/2016	<b>08-10-2020</b>	N.NANDAGOPAL <b>Vs</b> KODANDAPPA	BHU PRAKASH
23	O.S. 707/2016 (SUMMONS) IA/1/2016	<b>08-10-2020</b>	KAMALAMMA <b>Vs</b> T.SHIVANNA	RAAGHAVENDRA B.P,
24	O.S. 505/2017 (SUMMONS) IA/1/2017	<b>08-10-2020</b>	SHANKAR BHIMAPPA ALBAL <b>Vs</b> SHARDHAMMA	UBG
25	O.S. 809/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>08-10-2020</b>	B R AMBETHKAR YOUTH SOCIAL WELFARE ASSOCIATION REP BY XAVIER LUVIES <b>Vs</b> THE COMMISSIONER	Gopal
26	O.S. 971/2017 (SUMMONS) IA/1/2017	<b>08-10-2020</b>	A ASHWATHA NARAYANA <b>Vs</b> FATHIMA BEE	B V RAMAMOORTHY
27	O.S. 1067/2017 (SUMMONS) IA/1/2017	<b>08-10-2020</b>	KRISHNAMURTHY <b>Vs</b> MOHANDAS	ASA

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28	O.S. 141/2018 (SUMMONS) IA/3/2018 IA/1/2018 IA/2/2018	<b>08-10-2020</b>	S. BASHA <b>Vs</b> K J THOMAS	L.P.R
29	O.S. 557/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	B. PURUSHOTHAM REDDY <b>Vs</b> S. BHASKAR	S. D VIJAYALAKSHMI
30	O.S. 564/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	MIR HYDER RAZA <b>Vs</b> S. BHASKAR	S.D. VIJAYA LAKSHMI
31	O.S. 733/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	JAISHREE K <b>Vs</b> KRISHNAIAH	RAJANNA
32	O.S. 806/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	SOUMYA NAIR <b>Vs</b> S. BHASKAR	S.D VIJAYA LAKSHMI
33	O.S. 1071/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	LAKSHMAMMA ALIAS LAKKAMMA <b>Vs</b> VENKATESH	V ANAND
34	O.S. 1157/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	C.K. THOMAS <b>Vs</b> GOWRAMMA	NARAYANA REDDY M.
35	O.S. 1381/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	THIMMAPPAIAH G <b>Vs</b> THRIVENI	T G MANJUNATH
36	O.S. 1403/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>08-10-2020</b>	GOVINDARAJU <b>Vs</b> THE LAND ACQUISITION OFFICER	S KRISHNAMURTHY
37	O.S. 1453/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	SANJOE SADAN EDUCATIONAL AND CHARITABLE MINORITY TRUST REP BY SISTER MERIN <b>Vs</b> WAZEER	N.V. VASANTH
38	O.S. 1463/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	BALASUBRAMANI <b>Vs</b> CHANDRA SHEKAR	SUGATHRI C REDDY
39	O.S. 1495/2018 (SUMMONS) IA/1/2018	<b>08-10-2020</b>	SACHIN V. <b>Vs</b> RADHIKA	A. VISHWANATH.
40	O.S. 1531/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>08-10-2020</b>	T. SRIDHAR <b>Vs</b> PRABHU SHANKAR	S.A. SAMI
41	O.S. 247/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-10-2020</b>	MAHADEVIAIAH <b>Vs</b> HARISH R. SINDE	MURTHY D.L

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42	O.S. 253/2019 (SUMMONS) IA/1/2019	<b>08-10-2020</b>	B. RAJANNA <b>Vs</b> RAMAPPA	BABU G.N
43	O.S. 267/2019 (SUMMONS) IA/1/2019	<b>08-10-2020</b>	AMBRISH KUMAR BHATNAGAR <b>Vs</b> PRESTIGE ESTATES PROJECTS LIMITED REP BY IRFAN RAZACK	G.D SRINIVAS
44	O.S. 397/2019 (SUMMONS) IA/1/2019	<b>08-10-2020</b>	ELANGO <b>Vs</b> MARY SUSHEELA	SHARANA BASAVESHWARA
45	O.S. 533/2019 (SUMMONS) IA/1/2019	<b>08-10-2020</b>	B. RAJANNA <b>Vs</b> LAKSHMAMMA	BABU T.N
46	O.S. 1447/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>08-10-2020</b>	HEMA DRUTHI REP BY J PARVATHI <b>Vs</b> R.K. SOMASHEKAR	R. MANJUNATH
47	O.S. 1609/2019 (SUMMONS) IA/1/2019	<b>08-10-2020</b>	D. NAGARAJ <b>Vs</b> GOPAL	BABU G.N
48	O.S. 251/2020 (SUMMONS)	<b>08-10-2020</b>	GOVINDAN N.E NADUVIL ETTIYAT REP BY THANGAM <b>Vs</b> SUCHITHRA NIMBALKAR	VENKATESH PRASAD
49	O.S. 295/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>08-10-2020</b>	N. VISHWANATH <b>Vs</b> PUTTAYYA ALIAS GAARE PUTTANNA	R. SANDEEP
50	O.S. 299/2020 (SUMMONS) IA/1/2020	<b>08-10-2020</b>	SHIVANI JAIN REP BY PRAMOD KUMAR JAIN <b>Vs</b> MUNIRAJU	GEETHA RAJ
51	O.S. 303/2020 (SUMMONS) IA/1/2020	<b>08-10-2020</b>	VISHNUKANTH A. <b>Vs</b> LAKSHMI	M.S. SHANKARAGULLI
52	O.S. 305/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>08-10-2020</b>	H.A LOKESH <b>Vs</b> HARISH G.R	L.P.R
53	O.S. 309/2020 (SUMMONS) IA/1/2020	<b>08-10-2020</b>	PUSHPA RANI <b>Vs</b> JOHN PETER	J.T VENKATESHA
54	O.S. 575/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>08-10-2020</b>	APPAJAPPA <b>Vs</b> THE KARNATAKA POWER TRANSMISSION CORPORATION LIMITED REP BY ITS MANAGING DIRECTOR	KULAKARNI

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55	O.S. 585/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>08-10-2020</b>	G BHANU PRAKASH <b>Vs</b> LAKSHMAMMA	N.M.R ASSOCIATION
56	O.S. 593/2020 (SUMMONS) IA/1/2020	<b>08-10-2020</b>	G PRASAD REDDY <b>Vs</b> H NARAYAN	KEERTHI HEGDE
57	O.S. 147/2013 (NOTICE) IA/1/2013	<b>08-10-2020</b>	SRINIVAS ALIAS SEENAPPA <b>Vs</b> CHOWDAMMA	C.G. CHANDRA SHEKAR
58	O.S. 281/2013 (NOTICE) IA/1/2013	<b>08-10-2020</b>	MAHENDRA PRASAD <b>Vs</b> THIMMAIAH	A.M.VIJAY
59	O.S. 503/2015 (NOTICE) IA/1/2015	<b>08-10-2020</b>	RAMAKRISHNA <b>Vs</b> S ARALAPPA	G CHANDRASHEKARAI AH
60	O.S. 1439/2018 (NOTICE) IA/1/2018	<b>08-10-2020</b>	MOHAMMED RAMJAN <b>Vs</b> ASHWATHNARAYANA	P UMESHA
61	O.S. 1803/2013 (HEARING) IA/1/2013 IA/2/2013	<b>08-10-2020</b>	RACHAYYA <b>Vs</b> VENKATESH MURTHY	CHANDRASHEKAR C. CHANASPUR
62	O.S. 1249/2014 (HEARING) IA/1/2014	<b>08-10-2020</b>	A.S.NANJUNDAPPA <b>Vs</b> USHA DEVI	N.C.D. AND OTHERS
63	O.S. 1251/2014 (HEARING) IA/1/2014	<b>08-10-2020</b>	NEELAVATHI <b>Vs</b> USHA DEVI	ASN LEGAL
64	O.S. 1253/2014 (HEARING) IA/1/2014	<b>08-10-2020</b>	DILEEP MAHADEV PRABHU <b>Vs</b> USHA DEVI	ASN LEGAL
65	O.S. 1255/2014 (HEARING) IA/1/2014	<b>08-10-2020</b>	KAMALA DILEEP PRABHU <b>Vs</b> USHA DEVI	ASN LEGAL
66	O.S. 1257/2014 (HEARING) IA/1/2014	<b>08-10-2020</b>	DILEEP MAHADEV PRABHU <b>Vs</b> USHA DEVI	ASN LEGAL
67	O.S. 917/2011 (EVIDENCE.) IA/1/2011	<b>08-10-2020</b>	GOWDAIAH <b>Vs</b> K CHANNEGOWDA	PRAKASHA
68	O.S. 459/2013 (EVIDENCE.) IA/1/2013	<b>08-10-2020</b>	BHAGYAMMA ALIAS BHAGYALAKSHMI <b>Vs</b> SUSHEELAMMA	R. THIPPESWAMY
69	O.S. 435/2015 (EVIDENCE.) IA/1/2015	<b>08-10-2020</b>	MOHAMMED SHABEER <b>Vs</b> SHAKEEL AHMED	S AND S LAW ASSOCIATES

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70	O.S. 827/2016 (EVIDENCE.) IA/1/2016	<b>08-10-2020</b>	BIO DIVERSITY CONSERVATION PVT LTD REP SELVARAJ B <b>Vs</b> ZED COLLECTIVE APARTMENT RESIDENTS WELFARE ASSOCIATION	V.B.S
71	O.S. 149/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	RAMANJANEYA <b>Vs</b> S DEENA DAYALAN	H S RAMAMURTHY
72	O.S. 231/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	M PRAKASH <b>Vs</b> NAGARAJU V	
73	O.S. 331/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>08-10-2020</b>	THAVAKAL SAB <b>Vs</b> THE PANCHAYATH DEVELOPMENT OFFICER	BABU
74	O.S. 367/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	B POORNA CHANDRA REDDY <b>Vs</b> VENKATASWAMAPPA	B C SEETHARAMA
75	O.S. 489/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	MUNIYAMMA <b>Vs</b> NARAYANAPPA P	S NAGAMANI
76	O.S. 497/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	ASHA PAREKH <b>Vs</b> H R RAVICHANDRA ALIAS RAVI REDDY	M BHASKAR
77	O.S. 607/2017 (EVIDENCE.)	<b>08-10-2020</b>	UCO BANK REP BY VINEETA KUMARI <b>Vs</b> NANDISH M	KRP
78	O.S. 617/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	G.C. ANAND <b>Vs</b> SRINIVASAN VENKATARAMAN	GSPR
79	O.S. 759/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	C MUTHU <b>Vs</b> SHANKARANARAYANA RAO M	SAS
80	O.S. 885/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	B C RAVI <b>Vs</b> M VISHWANATH	SRINIVAS
81	O.S. 995/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	<b>08-10-2020</b>	SHAIKH MOULA <b>Vs</b> IFRANA	DMS
82	O.S. 1141/2017 (EVIDENCE.) IA/1/2017	<b>08-10-2020</b>	C Ravi <b>Vs</b> C Chandramma	PP

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83	O.S. 21/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	<b>08-10-2020</b>	VIJAYAKUMAR K S <b>Vs</b> C RAMAIAH REDDY	K N DAYALU
84	O.S. 115/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	HARISH S <b>Vs</b> GOWRAMMA	T N GOPALA GOWDA
85	O.S. 125/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	NAGESH <b>Vs</b> YOGENDRA PRATHAP SINGH BHADHORIA	C.VINAY SWAMY
86	O.S. 173/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	KEMPANNA <b>Vs</b> SONNAMMA	N.R.R
87	O.S. 375/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	H. NARAYANASWAMY <b>Vs</b> MILITARY VENKATASWAMY	C. RAVI KUMATR
88	O.S. 437/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>08-10-2020</b>	LAKE VISTA OWNERS ASSOCIATION REP BY SIVASANKARAN KRISHNAN <b>Vs</b> ASHOK KINHA	IC UNIVERSAL LEGAL
89	O.S. 539/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>08-10-2020</b>	KUMARI SONALI GOWDA S. <b>Vs</b> BANGALORE WATER SUPPLY AND SEWERAGE BOARD	B.C LAKSHMIPATHI
90	O.S. 791/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	B.H KAMALAKSHI <b>Vs</b> M.D HARIGOVIND	V. NARENDRA
91	O.S. 792/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	B.H KAMALAKSHI <b>Vs</b> M.D HARIGOVIND	V. NARENDRA
92	O.S. 875/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	GUNDURAO A.H <b>Vs</b> NARASIMHA MURTHY N.	S. NAGARAJA
93	O.S. 1159/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	CARMEL SOCIAL WELFARE REP BY JAMES NIRAVATH <b>Vs</b> GOWRAMMA	NARAYANA REDDY
94	O.S. 1275/2018 (EVIDENCE.) IA/1/2018	<b>08-10-2020</b>	SIVARAMAN HARIHARAN <b>Vs</b> MURTHY KRISHNAPPA GOWDA	RAVISHANKAR S.S
95	O.S. 1279/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	<b>08-10-2020</b>	ASLAM PASHA REP BY AMJAD HUSSAIN <b>Vs</b> MUSTAQA AHMED	MOHAMED SHAFIULLA

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96	Misc 57/2018 (EVIDENCE.)	<b>08-10-2020</b>	MUNIYAMMA <b>Vs</b> NARAYANAPPA P.	S, NAGAMANI
97	O.S. 65/2019 (EVIDENCE.) IA/1/2019	<b>08-10-2020</b>	VARADHARAJU <b>Vs</b> CHENNAMMA	LINKU LAW ASSOCIATES
98	O.S. 113/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	<b>08-10-2020</b>	K.N GOPALAKRISHNA <b>Vs</b> N. VENKATESH	H.S SOMNATH
99	O.S. 179/2019 (EVIDENCE.) IA/1/2019	<b>08-10-2020</b>	BINU KRISHNAN <b>Vs</b> R. RAVI	H. RAMACHANDRA
100	O.S. 181/2019 (EVIDENCE.) IA/1/2019	<b>08-10-2020</b>	BIJU KRISHNAN ARJUN <b>Vs</b> R.RAVI	H. RAMACHANDRA
101	O.S. 183/2019 (EVIDENCE.) IA/1/2019	<b>08-10-2020</b>	BEENA KRISHNAN <b>Vs</b> R. RAVI	H. RAMACHANDRA
102	O.S. 293/2019 (EVIDENCE.) IA/1/2019	<b>08-10-2020</b>	KRISHNAN HARIHARAN <b>Vs</b> MURTHY KRISHNAPPA GOWDA	RAVISHANKAR S.S
103	O.S. 1943/2007 (ARGUMENTS)	<b>08-10-2020</b>	S. JAYARAMA REDDY <b>Vs</b> B. M. RAMASWAMY	S. MAHESH and ANOTHER

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